

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 31.05.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 427 of 2020	S. Sudeep Vs. Dhanlakshmi Bank Ltd. & Anr.	S. Gowthaman	Ashwini Kumar Singh-R1
2.	Comp. App. (AT) (Ins) No. 607 of 2020 Part Heard	Ashok Kumar Vs. K T C Foods Pvt. Ltd. & Ors. With	Rakesh Kumar	Vijay Singh-R1 & R2 Ritoban Sarkar-R3
3.	Comp. App. (AT) (Ins) No. 650 of 2020 Part Heard	Shiv Shakti Inter Globe Exports (P) Ltd. Vs. K.T.C. Foods (P) Ltd. & Anr.	Manoj K. Singh	Anuj Singh-R1 & R2
4.	Comp. App. (AT) (Ins) No. 786 of 2020	Anil Kumar Vs. Allahabad Bank & Ors.	Rajendra Beniwal	Pratiksha Sharma R1 Saurabh Kalia Sidharth Tandon, R-2
5.	Comp. App (AT) (Ins) No. 896 of 2020	Visisth Services Ltd. Vs. S.V.Ramani and Ors.	Jeevan Ballav Panda	
6.	Comp. App. (AT) No. 122 of 2018	S.K. Big Star Foods Ltd. & Ors. Vs. TM-Food Processing Ltd. & Ors. With	G.Ramakrishna Prasad	K. Sharat Kumar-R2 to R10 Goutham Shivshankar-R1 to R9 Anandh K.-R23 to 26
7.	Comp. App. (AT) No. 163 of 2018	K. Trinadha Reddy & Ors. Vs. TM-Food Processing Ltd. & Ors. With	Mohd. Wasay Khan	G. Ramkrishna Prasad-R1 Y Rajagopala Rao-R2 to R10 GouthamShivshankar -R1 to R9 Anandh K -R19 to 22
8.	Comp. App. (AT) No. 210 of 2018	Rayudu Nagabhushan & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors. With	John Mathew	G. Ramkrishna Prasad-R1 Wasay Khan GouthamShivshankar -R2-10

9.	Comp. App. (AT) No. 211 of 2018	Kaja Gajendra Rao & Ors. Vs. S.K. Bigstar Foods Ltd. & Ors.	John Mathew	GouthamShivshankar -R2 to R10 G. Ramkrishna Prasad-R1
10.	Comp. App. (AT) No. 228 - 229 of 2020	Shubh Infraatech Pvt. Ltd. Vs. Sameer Bansal & Ors.	Akshat Goel	Harshal Kumar-R1, R3 & R5 Adeeba Mujahid-R7 P. Nagesh
11.	Comp. App. (AT) No. 238 of 2020	Mohindra Kumar Setia & Anr. Vs. Satguru Buildwell Pvt. Ltd.	Amol Vyas	Gunjan Pathak Nivedita Sharda-R1 to R6

For Admission (After Notice)

12.	Comp. App. (AT) (Ins) No. 70 of 2021	Devendra P. Jain Liquidator of Sandhyaprakash Ltd. Vs. Office of Assistant Commissioner of Income Tax, Bhopal & Anr.	Honey Satpal	Rajat Singhai-R1
13.	Comp. App. (AT) (Ins) No. 133 of 2021	BSE Ltd. Vs. ACIL Cotton Industries Ltd.	Surekha Raman	
14.	Comp. App. (AT) (Ins) No. 134 of 2021	BSE Ltd. Vs. KCCL Plastic Ltd.	Surekha Raman	
15.	Comp. App. (AT) (Ins) No. 247 of 2021	The Cosmos CO-OP Bank Ltd. Vs. Crystal Clear Veg Oil Refinery Pvt. Ltd.	Swapan pradhan	
16.	Comp. App. (AT) (Ins) No. 249 of 2021	Sudip Bhattacharya Vs. Premier Jet Services Ltd. With	Amir Arsiwala	Malak Bhatt
17.	Comp. App. (AT) (Ins) No. 250 of 2021	Sudip Bhattacharya Vs. Ocean Sparkle Ltd. With	Amir Arsiwala	Prachi Johri
18.	Comp. App. (AT) (Ins) No. 251 of 2021	Sudip Bhattacharya Vs. Premier Jet Services Ltd.	Amir Arsiwala	Malak Bhatt
19.	Comp. App. (AT) (Ins) No. 273-274 of 2021	Parag Seth, Liquidator of Sai Infosystem (India) Ltd. Vs. Enforcement Directorate, Ahmedabad Through Bharat Andhale, Deputy Director. With	Honey Satpal	

20.	Comp. App. (AT) (Ins) No. 265 of 2021	Sunil Kumar Agarwal Liquidator of Atrium Infocomm Pvt. Ltd. Vs. Enforcement Directorate Ahmedabad through Deputy Director and Ors.	Honey Satpal	
21.	Comp. App. (AT) (Ins) No. 279 of 2021	Mohinish Kumar & Ors. Vs. Premsons Super Steels Pvt. Ltd. & Ors.	Kunal Sabharwal	Komal Abrol-R1

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By the order of Hon'ble Officiating Chairperson
-sd/-
Registrar